NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 02(ND)2008 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY: Sh. Anil Kuamr Goenka & Ors. V/s. M/s. Sudershan Doors Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. SANJANA SADDY ADV. FOR PETITIONER Sangara landy.

ORDER

Present none.

2. Re-notify this case on 09.09.2016, the date already fixed.

(Ina Malhotra) Member Judicial